

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2379  
ANSWERED ON:12.03.2013  
SHORTAGE OF MANPOWER IN IB  
Patil Shri A.T. Nana;Tanwar Shri Ashok

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether there is acute shortage of Manpower/staff in the Intelligence Bureau (IB);
- (b) if so, the details thereof and the reasons therefor along with the time by which all the vacant posts are likely to be filled up;
- (c) whether any fraud has been unearthed in the IB recruitment examination conducted in the year, 2012; and
- (d) if so, the details thereof along with the accused arrested and the action taken against them?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R. P. N. SINGH)

(a) & (b): As against the sanctioned strength of 26,867 personnel in Intelligence Bureau (IB), at present 18,795 personnel are available with a total of 8072 vacancies (30%). The vacancies have accumulated in the Bureau as a result of the implementation of the optimization scheme of the Government (2001-2006), which imposed a ban on the direct recruitments (DRs) in all the Ministries/ Departments. The scheme was further extended upto 2009. The Government of India allowed exemption for operational posts in IB from the optimization scheme in 2006-07. Simultaneously, over six thousand new posts were also sanctioned by the Government during the period 2008-12 under various schemes to strengthen the intelligence apparatus. This has resulted in the accumulation of vacancies despite the concerted efforts to fill up direct recruitment quota posts. Further, the posts against the deputation quota (about 1500 in numbers) could not be filled up due to non-availability of suitable officers from the Organizations like the State Police, CAPFs etc. Similarly, over 2700 posts under the promotion quota could not be filled for want of eligible officers fulfilling the requisite minimum residency norms provided in the recruitment rules for such promotions.

The Bureau is conducting the direct recruitment for various posts on a regular basis since 2008, however, induction has been staggered in view of the available training capacity and cadre management consideration. Further, actual induction figures are much less than the selected candidates as large number of selected candidates do not turn up for joining the Bureau. Availability of inadequate number of qualified candidates through the Staff Selection Commission in the Ministerial cadre has also resulted in over 600 vacancies.

(c) to (d): The recruitment process in the Bureau is open and transparent and Bureau has taken various measures to ensure fairness in the selection process. During the recruitment for the post of ACIO-II five instances of impersonation were detected and FIRs have been lodged against the individuals with the police authorities concerned. However, no arrests has been made so far.